

(By Circulation)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 28th of August 2000.

CORAM :-

Hon'ble Mr. S. Biswas , Member(A)

Review Application No. 30 of 2000

In

Original Appication No. 763 of 1995.

1. K. P. Srivastava, S/o J. K. Lal  
R/o Basant Nagar, Ram Nagar, Varanasi.
2. Sarendra Kumar Srivastava, S/o K. P.  
Srivastava, R/o Basant Nagar, Ram Nagar,  
Varanasi.

..... Applicants.

Counsel for the applicants:- Sri S.K. Dey  
Sri S.K. Mishra

V E R S U S

1. Union of India through the General  
Manager , E. Railway, Calcutta.
2. The Divisional Railway Manager,  
E. Railway, Mughalsarai.
3. The Sr. DEE (TRS) E. Rly. Mughalsarai.
4. The Senior M.S. E. Rly. Mughalsarai.

..... Respondents.

Counsel for the respondents :-

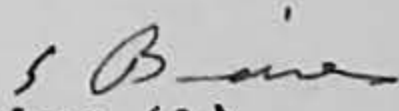
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O R D E R

(By Hon'ble Mr. S. Biswas, Member-A)

I have gone through the review application. The specific reference regarding the period from 16.02.1992 to 31.08.94 when the applicant was <sup>stably</sup> statutory on unthrised leave <sup>and</sup> has been considered in para 6 of the order and the case was dismissed after taking into consideration the facts which indicate<sup>s</sup> the absence of the applicant during this period. The citations made at that time had also been <sup>found to be</sup> out of context.

2. The case was dismissed on merits. It was shown that the applicant was not declared medically unfit <sup>for job</sup> by the medical authorities of the department as well as by any Board. He retired on due date with full retirement benefits. The review application is therefore rejected.

  
Member (A)

/Anand/